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Title: The Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution laid a statement regarding status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Agriculture on Demands for Grants (2010-11), pertaining to the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): On behalf of Shri Sharad Pawar, I beg to lay the statement on the status of implementation of observations/recommendations contained in the Seventh Report of the Standing Committee on Agriculture in pursuance of the direction 73A of the hon. Speaker, Lok Sabha vide Lok Sabha Bulletin – Part II dated September 01, 2004 under the Rules of Procedure and Conduct of Business in Lok Sabha.

The Standing Committee on Agriculture examined the Demands for Grants of the Department of Animal Husbandry, Dairying and Fisheries (DADF) for the year 2010-11 and presented the Report in Lok Sabha on 28th April, 2010. The Report contained 28 observations/recommendations. Action Taken Replies of the Government were sent to the Committee on 27th July, 2010.

The status of action taken regarding implementation of the observations/recommendations of PSCA is indicated in the statement which is laid on the Table.

...(Interruptions)